

[20 November, 2001]

RAJYA SABHA

made keeping in view the demand of beneficiaries based upon justification and availability of resources. The SIU of the Ministry of Finance was requested to conduct the norms study of the functioning of the ISM&H dispensaries under CGHS. Accordingly, the SIU has already undertaken the study of the ISM&H Units under CGHS but its report has not been received by the Govt. as yet.

### **Safe Injection Policy**

19. SHRI RAMACHANDRA KHUNTIA: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether Government have decided to undertake a study to document scientifically the existing injection practices in the country;

(b) if so, the time by which the outcome of the study is likely to be available; and

(c) the steps taken by Government to formulate and implement a meaningful Safe Injection Policy?

THE MINISTER OF HEALTH AND FAMILY WELFARE (DR. C.P. THAKUR): (a) to (c) Yes, Sir. A study entitled Assessment of Injection Practices in India has been planned by Government. A Core-Group comprising Indian Council of Medical Research (ICMR), professional groups like Federation of Obstetrics and Gynecological Societies of India (FOGSI), Indian Academy of Paediatrics (IAP) and Indian Medical Association (IMA) as well as representatives from National AIDS Control Organization (NACO), Directorate of Health Services (DGHS) and experts has been constituted. The terms of reference for the study have been finalized and endorsed by the Core-Group. The study is likely to commence shortly. The study will be completed over a period of 12 months after commencement. Results from the study would be utilized to evolve a safe injection policy.

### **Use of Restricted Medicines for Treatment of Cancer**

20. SHRI SANTOSH BAGRODIA: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether it is a fact that some cancer hospitals use restricted medicines for treatment of cancer in the country;

(b) if so, the details thereof;